

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1970(CHE)/2023**

**PETITION NUMBER : CP/IBC/140/2022**

**NAME OF THE APPLICANT : Radhakrishnan Dharmarajan, (RP)  
(Fossil Logistics Pvt Ltd)**

**NAME OF THE RESPONDENT(S) : Noohu Sarfraz & Ors**

**UNDER SECTION : Sec 14,43,44 & 60(5) of IBC, 2016**  
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**ORDER**

Ld. Counsel Ms. K.M. Dharaniyashree for the Applicant.

Ld. Counsel Mr. Rangasayee for the Respondent 1 and 2 seeks time for filing reply.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

List the application **for hearing on 21.06.2024.**

-Sd-

**VENKATARAMAN SUBRAMANIAM  
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**